

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 37(ND)14
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

NAME OF THE COMPANY: M/s. Sh. Sundeeep Dhir V/s. M/s. Habitare Hotesl & Resorts Pvt.
Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Himanshu Vij	Adv.	Respondent	
2.	Mansumyar Singh	Adv.	No 1 to 12414	
	KRISHNA KUMAR		Plthous -	
	SMITA SINGH			

ORDER

As no time left, adjourned to 1.9.2016 and 2.9.2016 for final
arguments.

Sd/-

(Ina Malhotra)
Member (Judicial)

Sd/-

(R.Varadharajan)
Member (Judicial)